

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 10739/2018

(Arising out of impugned final judgment and order dated 25-01-2018 in SA No. 1036/2005 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

RAM SURAT VERMA & ORS.

Petitioner(s)

VERSUS

U.P. FOREST CORPORATION & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.60253/2018-EXEMPTION FROM FILING O.T.)

Date : 04-05-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Mr. Sanjeev Bhatnagar, Adv.
Ms. Rupī Sagar, Adv.
Mr. Sounak Das, Adv.
For Mr. Prakash Kumar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel for the petitioners
and perused the relevant material.

Application for exemption from filing official
translation is allowed.

Issue notice.

(NEETU KHAJURIA)
COURT MASTER

(ASHA SONI)
BRANCH OFFICER

